

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 107/TT/2012

Dated : 28.3.2017

To
The Assistant General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

**Subject : Petition No. 107/TT/2012 and APTEL's Judgment dated 15.3.2017 in
Appeal No. 127 of 2015**

Sir,

I am directed to refer to the judgment of the Hon'ble Appellate Tribunal for Electricity dated 15.3.2017 in Appeal No. 127 of 2015 in Commission's order dated 19.5.2014 in Petition No. 107/TT/2012 and request you to submit all relevant documents pertaining to time over-run with respect to Asset IV and V of WRSS-II latest by 5.4.2017 with a copy to all the beneficiaries/respondents.

2. Petition No. 107/TT/2012 will be listed on 27.4.2017 for further consideration.

Yours faithfully,

sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)